

Commercial Court

Name of the Judgeship-

East Singhbun, Jamshedpur

Pendency of Cases with Status as on (31.11.2018) vide letter no. 218/R&S dated 4.

Sl. No.	Cases No.	Stage/Status	No. of Suit disposed of the month of
1	Original Suit No. 10/2018	Further Proceeding	
2	Original Suit No. 01/2017	Hearing	
3	Original Suit No. 12/2018	Hearing	
4	Original Suit No. 02/2018	Evidence	
5	Original Suit No. 07/2016	Hearing	
6	Original Suit No. 07/2018	Hearing	
7	Original Suit No. 08/2018	Hearing	
8	Original Suit No. 09/2018	Hearing	
9	Original Suit No. 01/2018	Hearing	
10	Original Suit No. 14/2018	Hearing	
11	Original Suit No. 15/2018	Hearing	
12	Original Suit No. 16/2018	Hearing	
13	Original Suit No. 17/2018	Further Proceeding	
14	Original Suit No. 18/2018	Evidence	
15	Original Suit No. 19/2018	Further Proceeding	
16	Original Suit No. 20/2018	Further Proceeding	
17	Original Suit No. 21/2018	Further Proceeding	
18	Original Suit No. 18/2018	Further Proceeding	
19	Original Suit No. 19/2018	Further Proceeding	
20	Original Suit No. 20/2018	Further Proceeding	
21	Original Suit No. 21/2018	Hearing	
22	Original Suit No. 27/2018	Hearing	
23	Original Suit No. 28/2018	Hearing	
24	Execution-47/2008	Hearing	

5/11/18

Commercial Court

25	Execution-48/2007	Hearing	
26	Execution-23/2006	Hearing	
27	Execution-01/2012	Hearing	
28	Misc case 30/2016	Hearing	
29	Misc case 29/2007	Order	
30	Execution 249/2018	Hearing	

Submitted by;

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11/2/19

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Signature of P.O.

Commercial Court

East Singhbhum, Jamshedpur

Name of the Judgeship-

Pendency of Cases with Status as on (31.12.2018) vide letter no. 218/R&S dated 4.12.2018

Sl. No.	Cases No.	Stage/Status	No. of Suit disposed of the month of
1	Original Suit No. 10/2018	Further Proceeding	
2	Original Suit No. 01/2017	Hearing	
3	Original Suit No. 12/2018	Hearing	
4	Original Suit No. 02/2018	Evidence	
5	Original Suit No. 07/2016	Hearing	
6	Original Suit No. 07/2018	Hearing	
7	Original Suit No. 08/2018	Hearing	
8	Original Suit No. 09/2018	Hearing	
9	Original Suit No. 01/2018	Hearing	
10	Original Suit No. 14/2018	Hearing	
11	Original Suit No. 15/2018	Hearing	
12	Original Suit No. 16/2018	Hearing	
13	Original Suit No. 17/2018	Further Proceeding	
14	Original Suit No. 18/2018	Evidence	
15	Original Suit No. 19/2018	Further Proceeding	
16	Original Suit No. 20/2018	Further Proceeding	
17	Original Suit No. 21/2018	Further Proceeding	
18	Original Suit No. 18/2018	Further Proceeding	
19	Original Suit No. 19/2018	Further Proceeding	
20	Original Suit No. 20/2018	Further Proceeding	
21	Original Suit No. 21/2018	Hearing	
22	Original Suit No. 27/2018	Hearing	
23	Original Suit No. 04/2017	Hearing	
24	Original Suit No. 28/2018	Send to DLSA for mediation	

S/12/15

Commercial Court

25	Arbitration 01/2018	Hearing	
26	Arbitration 02/2018	Hearing	
27	Execution- 47/2008	Hearing	
28	Execution- 48/2007	Hearing	
29	Execution- 23/2006	Hearing	
30	Execution- 01/2012	Hearing	
31	Misc case 30/2016	Hearing	
32	Misc case 29/2007	Order	
33	Execution 249/2018	Hearing	

Submitted by;

R/11/2/19

S/1/4/15
Signature of P.O.

Commercial Court

Name of the Judgeship-

East Singhbhum, Jamshedpur

Pendency of Cases with Status as on (31.01.2019) vide letter no. 218/R&S dated 4.1

Sl. No.	Cases No.	Stage/Status	No. of Suit disposed of the month of
1	Original Suit No. 10/2018	Further Proceeding	
2	Original Suit No. 01/2017	Hearing	
3	Original Suit No. 12/2018	Dismissed on 5-1-19	
4	Original Suit No. 02/2018	Evidence	
5	Original Suit No. 07/2016	Hearing	
6	Original Suit No. 07/2018	Hearing	
7	Original Suit No. 08/2018	Hearing	
8	Original Suit No. 09/2018	Hearing	
9	Original Suit No. 01/2018	Dismissed on 22-1-19	
10	Original Suit No. 14/2018	Hearing	
11	Original Suit No. 15/2018	Dismissed on 9-1-19	
12	Original Suit No. 16/2018	Hearing	
13	Original Suit No. 17/2018	Further Proceeding	
14	Original Suit No. 18/2018	Evidence	
15	Original Suit No. 19/2018	Further Proceeding	
16	Original Suit No. 20/2018	Further Proceeding	
17	Original Suit No. 21/2018	Further Proceeding	
18	Original Suit No. 18/2018	Further Proceeding	
19	Original Suit No. 19/2018	Further Proceeding	
20	Original Suit No. 20/2018	Further Proceeding	
21	Original Suit No. 21/2018	Dismissed on 15-1-19	
22	Original Suit No. 27/2018	Disposed on 2-1-19	
23	Original Suit No.04/2017	Hearing	
24	Original Suit No. 28/2018	Send to DLSA for mediation	

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25	Original Suit No. 238/2016	Hearing	
26	Arbitration 01/2018	Disposed on 02-1-19	
27	Arbitration 02/2018	Dismissed on 11-12- 18	
28	Arbitration 01/2019	Hearing	
29	Arbitration 02/2019	Hearing	
30	Arbitration 03/2019	Hearing	
31	Arbitration 04/2019	Hearing	
32	Execution- 47/2008	Hearing	
33	Execution- 48/2007	Hearing	
34	Execution- 23/2006	Hearing	
35	Execution- 01/2012	Hearing	
36	Misc case 30/2016	Hearing	
37	Misc case 29/2007	Order	
38	Execution 249/2018	Hearing	

Submitted by;

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Signature of P.O.